

श्री. आर.वी.जी.

11/2/26

Declaration of Assets and Liabilities

Year 2025 - 2026

I, SIMMI SHILPI, son/daughter/wife of Late Upendra Prasad Saha
aged 32 years, belonging to Bihar Legislative Assembly Petn
service and presently working as Office Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	7000 SBI BUS				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Bajaj Allianz life 0503951592				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	050 gram				
(vii)	Other assets, such as values of claims / interests	2000				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN KWSF589170	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

1106536567

Gender :-

F (M/F)

Date of Birth :-

30/12/1992 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

female

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Simmi Shilpi*

Name of Employee: SIMMI SHILPI

Place: Patna

Designation: office attendant

Date: 11 Feb 2026

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Simmi Shilpi
11 Feb 2026